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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION	REPRESENTATION BY WHOM
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D. H. KARTHIK SESHADRI
P. RAJAJI

Counsel to Respondents 2 & 3 P. Rajaji

(2) T. V. P. Sai Vihari
Mr. Hari Shankar

Counsel to Petitioner T. V. P. Sai Vihari

Shri T V P Sai Vihari, counsel for petitioner present. Shri P Rajaji, counsel for R2 & R3 present. Counsel for petitioner filed rejoinder, and served a copy of the same to the other side. Counsel for respondents sought time for filing sur rejoinder. Time extended at request. Put up on 18.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)